

**THE MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) :** (a) No, Sir.

(b) to (e) Do not arise.

*1 Reference, Uttar Pradesh*  
**Closure of Road passing through 39 GTC Varanasi**

**2459. SHRI ANAND RATNA MAURYA :** Will the Minister of DEFENCE be pleased to state :

(a) whether the road passing through 39 GTC (Gorkha Training Centre) at Varanasi has been closed recently for general public and traffic;

(b) if so, the reasons therefor;

(c) whether there is any proposal to open the road in public interest;

(d) if so, when; and

(e) if not, the reasons therefor?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) :** (a) and (b) No, Sir. However, a proposal to close a one kilometre stretch of an internal MES road passing through 39 Gorkha Training Centre, Varanasi, for security reasons, is under consideration in consultation with local administration.

(c) to (e) Do not arise.

*Indian Currency*  
**Withdrawal of Currency Notes above Rs. 100 Denomination**

**2460. PROF. K V THOMAS :** Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to withdraw the currency notes above Rs. 100 denomination; and

(b) if so, the details in this regard with reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) :** (a) No, Sir.

(b) Does not arise.

**Lending target of State Bank of Indore**

**2461. SHRI RAM BADAN :** Will the Minister of FINANCE be pleased to state :

(a) the lending target in priority sector of the State Bank of Indore for the financial year 1990-91;

(b) whether there is any short-fall of the relative targets;

(c) if so, the reasons therefor; and

(d) the action proposed to be taken by the Government in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) :** (a) The Public Sector Banks, including State Bank of Indore, are under instructions of Reserve Bank of India (RBI) to ensure that their advances to priority sector reach 40% of the total advances. Against the above stipulated target, the achievement of State Bank of Indore was 41.03% as at the end of March, 1991.

(b) to (d) Do not arise.

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**Lok Adalats in Uttar Pradesh**

**2462. SHRI RAM BADAN :** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the places in Uttar Pradesh where Lok Adalats were held during the last one year and the number of Lok Adalats held at each place; and

(b) the number of cases disposed of by each Lok Adalat?

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COM-PANY AFFAIRS (SHRI RANGA-RAJAN KUMARAMANGALAM) :** (a) and (b) During the period 1-4-1990 to 31-3-1991, 200 Lok Adalats have been held in Uttar Pradesh, wherein 2,22,326 cases were disposed of. The places where the Lok Adalats were held and the number of cases disposed of by each Lok Adalat are contained in the enclosed statement.

**Statement**

*Statement showing the places where Lok Adalats were held and the number of cases disposed of by each Lok Adalat in the State of Uttar Pradesh between 1st April, 1990 and 31st March, 1991.*

Sl. No.	Name of District	Place of Lok Adalat	Date of Lok Adalat	No. of cases disposed of at each Lok Adalat
1	2	3	4	5
1	High Court (Lucknow Bench)	Lucknow	16-2-91	41
2	Almora	Head Quarter	24-11-90	143
		Ranikhet	22-3-91	89
3	Aligarh	Atroli	29-7-70	317
		Head Quarter	23-3-91	975
4	Agra	Head Quarter	7-7-90	583
5	Azamgarh	Head Quarter	16-12-90	1749
		Sagri	6-1-91	385
		Head Quarter	20-1-91	1150
		Head Quarter	24-3-91	1664
6	Badaun	Sahaswan	29-7-90	661
		Bisoli	16-12-90	1261
		Dataganj	31-3-91	1161
7	Bahraich	Head Quarter	26-8-90	1431
		Head Quarter	16-12-90	1310
		Head Quarter	24-2-91	989
		Head Quarter	11-3-91	1104
8	Balia	Basdeoeh	27-7-90	670
		Head Quarter	16-12-90	291
		Sohav	20-1-91	450
		Head Quarter	28-3-91	1440
9	Banda	Head Quarter	10-11-90	1929
		Naraini	17-3-91	382
		Karvi	31-3-91	635
10	Barabanki	Head Quarter	6-1-91	1797
		Head Quarter	17-3-91	1134
		Ram Nagar	18-3-91	Legal Aid to & train- ing Camp
			28-3-91	
11	Bareilly	Head Quarter	18-11-90	787
		Head Quarter	24-2-91	1881
12	Basti	Head Quarter	23-9-90	1524
		Head Quarter	25-11-90	544
		Head Quarter	16-12-90	656
		Khalilabad	27-1-91	610
		Head Quarter	31-3-91	582

1	2	3	4	5
13	Bulandshaher . . . . .	Head Quarter Sikandrabad Head Quarter	25-8-90 16-12-90 30-3-91	1482 355 638
14	Bijnore . . . . .	Nagina Head Quarter	6-10-90 23-3-91	1077 1435
15	Chamoli . . . . .	Joshimath Gochar Head Quarter Deval	22-7-90 18-11-90 16-12-99 12-2-91	102 126 73 84
16	Dehradun . . . . .	Chakrota  Head Quarter Head Quarter Rishikesh Head Quarter	12-7-90 to 13-7-90 26-8-90 16-12-90 24-2-91 6-3-91 16-3-91	Legal Aid & Train- ing Camp  259 2355 542 Legal Aid & Train- ing Camp
17	Deoria . . . . .	Head Quarter Head Quarter	7-10-90 24-3-91	2832 2022
18	Etah . . . . .	Head Quarter Kasganj Kasganj	27-3-91 24-1-91 17-3-91	355 643 601
19	Etawah . . . . .	Head Quarter Head Quarter Head Quarter Head Quarter	20-5-90 19-8-90 25-2-91 25-3-91	539 1057 932 481
20	Faizabad . . . . .	Head Quarter Bikapur	16-12-90 24-2-91	3605 3393
21	Farrukhabad . . . . .	Head Quarter Chatramau Head Quarter Badrivishal	8-12-90 20-1-91 17-2-91 28-3-91	1323 377 812 788
22	Firozabad . . . . .	Head Quarter	31-3-91	713
23	Fatehpur . . . . .	Head Quarter Head Quarter Zahanabad	13-10-90 20-1-91 28-3-91	2568 3053 2097
24	Ghaziabad . . . . .	Hapur Garh	12-1-91 23-2-91	468 119
25	Ghazipur . . . . .	Head Quarter Head Quarter Head Quarter Saidpur Head Quarter Gahmar Fuule Nandganj	26-4-90 31-5-90 29-7-90 23-9-90 18-11-90 16-12-90 27-1-91 17-3-91	146 283 1236 627 1098 1248 483 723

1	2	3	4	5
26	Gonda	Head Quarter	17-3-91	2924
27	Gorakhpur	Chori Chora	23-9-90	1473
		Head Quarter	25-11-90	2231
		Head Quarter	16-12-90	757
		Sahazanva	20-1-91	644
		Head Quarter	24-2-91	2084
28	Hamirpur	Head Quarter	22-7-90	917
		Head Quarter	20-1-91	1264
29	Hardoi	Head Quarter	26-8-90	2395
		Bandila	25-11-90	1575
		Bilgram	20-1-91	1359
		Shahabad	24-2-91	1007
30	Haridwar	Head Quarter	24-3-91	387
31	Jalaun	Uarie	25-11-90	876
32	Jounpur	Head Quarter	29-7-90	3170
		Machli Shahr	19-8-90	523
		Karamat	16-9-90	555
		Head Quarter	7-10-90	1697
		Head Quarter	2-12-90	2844
		Madiyaun	6-1-91	988
		Shahaganj	27-1-91	1076
		Head Quarter	24-2-91	2226
		Head Quarter	31-3-91	2403
33	Jhansi	Head Quarter	22-7-90	1593
		Head Quarter	16-12-90	1748
		Mauranipur	9-3-91	565
34	Kanpur City	Head Quarter	6-5-90	4666
		Head Quarter	7-10-90	3865
		Head Quarter	19-1-91	183
		Head Quarter	17-3-91	3245
35	Kanpur-Dehat	Head Quarter	3-2-91	2105
		Head Quarter	28-3-91	1427
36	Lakhimpur	Head Quarter	28-7-90	704
		Head Quarter	18-8-90	43
		Nighasan	1-9-90	311
		Head Quarter	15-9-90	506
		Mohmadi	24-11-90	952
		Head Quarter	19-1-91	556
		Chandan Choki	2-2-91	Legal Aid to & Train- ing Camp
			9-2-91	
		Head Quarter	16-2-91	48
		Head Quarter	23-3-91	1007
		Mohmadi	28-3-91	468
37	Lalitpur	Talbahet	3-2-91	674
		Pal x	24-2-91	96
		Head Quarter	30-3-91	311

1	2	3	4	5
38	Lucknow	Head Quarter	23-9-90	6785
		Head Quarter	28-10-90	6313
		Head Quarter	9-3-91	82
		Head Quarter	28-3-91	5481
39	Meerut	Head Quarter	13-4-90	712
		Head Quarter	27-1-91	864
		Head Quarter	24-3-91	617
40	Mathura	Head Quarter	3-2-91	712
		Head Quarter	11-3-91	567
41	Manipuri	Head Quarter	16-9-90	717
		Head Quarter	25-11-90	811
42	Mirzapur	Kachwa	26-8-90	1402
		Chunar	7-10-90	652
		Lalganj	3-2-91	1161
		Bihara	31-3-91	165
43	Moradabad	Chandosi	6-1-91	279
		Amroha	24-2-91	401
		Head Quarter	30-3-91	1674
44	Muzaffarnagar	Head Quarter	15-12-90	1759
		Kairana	16-12-90	313
		Head Quarter	30-3-91	1293
45	Nainital	Head Quarter	18-8-90	..
		Bhimtal	22-9-90	313
		Head Quarter	24-11-90	407
		Head Quarter	16-2-91	610
		Khatima	24-3-91	533
46	Pilibhit	Head Quarter	17-3-91	896
47	Pauri Garhwal	Kotdwar	22-7-90	43
		Kotdwar	17-2-91	80
		Kotdwar	24-3-91	15
48	Pithoragarh	Head Quarter	29-7-90	337
		Head Quarter	8-12-90	3
		Head Quarter	24-3-91	209
49	Pratapgarh	Head Quarter	20-6-90	632
		Head Quarter	19-8-90	1269
		Head Quarter	25-11-90	1993
		Head Quarter	3-2-91	1640
		Head Quarter	17-3-91	1590
50	Raebareli	Head Quarter	23-9-90	1985
		Head Quarter	25-11-90	1587
		Head Quarter	2-12-90	1256
		Head Quarter	20-1-91	1833
51	Rampur	Bachrava	17-3-91	1244
		Head Quarter	6-5-90	219
		Milak	17-3-91	1433
52	Saharanpur	Head Quarter	15-9-90	910
		Head Quarter	15-12-90	676
		Head Quarter	2-2-91	393
53	Sahjahanpur	Head Quarter	19-1-91	1603
		Head Quarter	23-3-91	1427

1	2	3	4	5
54	Sitapur . . . . .	Head Quarter	6-10-90	1434
		Head Quarter	17-2-91	968
55	Sultanpur . . . . .	Head Quarter	14-7-90	1752
		Head Quarter	16-12-90	1587
56	Tehri Garhwal . . . . .	Chamba	8-7-90	251
		Head Quarter	2-9-90	154
		Head Quarter	28-10-90	96
		Head Quarter	2-12-90	109
		Head Quarter	12-1-91	142
		Head Quarter	17-2-91	156
		Chamba	17-3-91	84
57	Unnao . . . . .	Head Quarter	2-12-90	3934
		Head Quarter	6-1-91	875
		Head Quarter	17-3-91	3315
58	Uttarkashi . . . . .	Head Quarter	2-12-90	154
		Head Quarter	9-3-91	75
		Purola	24-3-91	233
59	Varanashi . . . . .	Gyanpur	5-8-90	1037
		Head Quarter	26-8-90	3963
		Naugarh	16-9-90	422
		Head Quarter	7-10-90	1916
		Sevapuri	18-11-90	1312
60	Son Bhadra . . . . .	Head Quarter	17-3-91	2553
		Dudhi	16-12-90	1060
61	Sidharthnagar . . . . .	Head Quarter	28-3-91	1039
		Head Quarter	3-2-91	1082
62	Maharajgang . . . . .	Head Quarter	17-3-91	335
		Head Quarter	24-3-91	314
<b>TOTAL</b>			<b>200</b>	<b>222326</b>

[English]

*Electoral Roll*

**Duplication of Voters Name in Electoral Rolls**

2463. SHRIMATI SUMITRA

MAHAJAN  
SHRI BHAGWAN  
SHANKAR RAWAT  
SHRIMATI MAHEN-  
DRA KUMARI  
SHRI MAHESH  
KUMAR KANODIA

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether in a large number of cases the name of a voter appears in electoral rolls of more than one place; and ..

(b) if so, the steps proposed to be taken by the Government to avoid such duplication?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN- TARY AFFAIRS AND THE MINIS- TER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPA- NY AFFAIRS AND PARLIAMEN- TARY AFFAIRS (SHRI RANGA- RAJAN KUMARAMANGALAM) :

(a) There are some instances about enrolment of some persons more than once in electoral rolls; but it cannot be said that in a large number of cases the name of a person appears in elec- toral rolls in more than one place.